

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 267/MP/2024

Subject : Petition under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Regulation 25 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 seeking approval for establishment of Transmission Line Stores along with associated infrastructure for 400 kV D/C Teesta-III-Kishanganj Transmission Line of Sikkim Power Transmission Limited (formerly Teestavalley Power Transmission Limited).

Petitioner : Sikkim Power Transmission Limited (SPTL)

Respondents : PTC India Limited (PTCIL) and Others

Date of Hearing : **17.9.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Vidhan Vyas, Advocate, SPTL
Shri Syed Haider Shah, Advocate, SPTL

Record of Proceedings

At the outset, learned counsel for the Petitioner submitted that the Commission, vide its order dated 31.12.2025, observed that the Petition is maintainable and accordingly admitted the Petition and issued notice to the Respondents. He further submitted that none of the Respondents has filed any reply in the matter. He requested that the Petition be reserved for orders.

2. After the hearing, the Commission reserved the matter for orders .

By order of the Commission

**Sd/
(T. D. Pant)
Joint Chief (Law)**

